

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1497
ANSWERED ON 09/12/2024

DEMAND-SUPPLY MISMATCH FOR URBAN HOUSING

NO. 1497. SHRI K.R. SURESH REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the State-wise urban housing shortage and how much of it has been met; and
- (b) the steps that are being undertaken to remedy this huge gap between shortage and availability of urban housing?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities.

PMAY-U is a demand driven scheme. Selection of beneficiaries, formulation of projects and execution is done by States/UTs. As per the scheme guidelines, the Urban Local Bodies (ULBs) prepare project for eligible beneficiaries and ensure that the scheme is implemented in an integrated manner. States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Against the validated demand of 1.12 crore houses, 118.64 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/UTs, out of which 114.22 lakh have been grounded and 88.22 lakh are completed/delivered to the beneficiaries across the country as on 25.11.2024. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe.

Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.
